

Sr. No.	Name of the Bench	Case Title	Case Number	Original Court to which case belongs	Link for Joining E- Lok Adalat
1	Shri Praveen Gupta, Learned Addl. District & Sessions Judge, Ambala	ANITA VS. TEJA RAM	MACP-235/2018	Shri Kamal Kant, Motor Accident Claims Tribunal, Ambala	https://teams.microsoft.com/dl/launcher/launcher.html?type=meetup-join&deeplinkId=c01e0c29-d8fb-4b71-828a-1ed6a64d7d70&directDI=true&msLaunch=true&enableMobilePage=true&url=%2F_%23%2F1%2Fmeetup-join%2F19%3Ameeting_YWY4ZjA4YWItYzM0Mi00ZTU3LWE5N2UtNGVmZGY4MD-MxNzM5@thread.v2%2F0%3Fcontext%3D%257b%2522Tid%2522%253a%252206e5d3e0-4605-41e1-8ce5-cfd-b2507eed2%2522%252c%2522Oid%2522%253a%252295f76dd2-fede-444b-9008-a91338f7e885%2522%257d%26anon%3Dtrue&suppressPrompt=true
2		SHARANJIT VS DAVINDER	MACP/138/2018	Shri Sundeep Singh, Motor Accident Claims Tribunal, Ambala	
3	Shri Ramesh Chand, Advocate-Member	SHIV PARSAD VS SUNNY	MACP/214/2018	Shri Sundeep Singh, Motor Accident Claims Tribunal, Ambala	
4		RAKESH VS SALINDER	MACP/358/2019	Shri Sundeep Singh, Motor Accident Claims Tribunal, Ambala	
5		SUNIL VS MANOJ	MACP/351/2018	Shri Sundeep Singh, Motor Accident Claims Tribunal, Ambala	
6		SHIV PARSAD VS SUNNY	MACP/214/2018	Shri Sundeep Singh, Motor Accident Claims Tribunal, Ambala	
7		SHIVAM VS. SUKHRAM	MACP/322/18	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
8		ANIL VS. KANWAL SINGH	MACP/437/19	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
9		SANJEEV Vs. BIRENDER SINGH	MACP/360/2018	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
10		TARSEM VS. MANINDER	MACP/303/18	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
11		TARSEM VS. MANINDER	MACP/304/18	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
12		MADAN KUMAR Vs. SUDHIR KUMAR	MACP/333/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
13		NIRMALA DEVI Vs. RAHUL SHARMA	MACP/196/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	

Shri Praveen Gupta

14	PRITPAL SINGH Vs. RAHUL SHARMA	MACP/195/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
15	SURAJ PARKASH VS. SURJIT SINGH	MACP/101/2018	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
16	BALA DEVI Vs. DHYAN SINGH	MACP/13/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
17	SUSHIL KUMAR Vs. DHYAN SINGH	MACP/269/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
18	SHIKSHA DEVI Vs. DHYAN SINGH	MACP/268/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
19	PARVEEN KUMAR Vs. DHYAN SINGH	MACP/16/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
20	NEELAM Vs. DHYAN SINGH	MACP/15/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
21	BALA DEVI Vs. DHYAN SINGH	MACP/14/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala

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1	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala Shri Sanjay Sharma, Advocate-Member	XXXX VS XXXXX	MNT/303/2019	Ms. Ritu Tagore, District & Sessions Judge, Principal Judge (Family Court), Ambala	https://teams.microsoft.com/dl/launcher/launcher.html?type=meetup-join&deeplinkId=ff02e41e-3b52-4657-8b46-77c88ab988c7&directDl=true&msLaunch=true&enableMobilePage=true&url=%2F_%23%2F1%2Fmeetup-join%2F19%3Ameeting_OWY3YzJjN2YtMGQ5Zi00Y-jE3LTliMGQtMjksNTNhZD-JiZjZm@thread.v2%2F0%3Fcontext%3D%257b%2522Tid%2522%253a%252206e5d3e0-4605-41e1-8ce5-cfdb2507eed2%2522%252c%2522Oid%2522%253a%25222d960007-ddce-497e-ba98-87cde4731a60%2522%257d%26anon%3Dtrue&suppressPrompt=true
2		XXXX VS XXXXX	MNT/16/2019	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala	
3		XXXX VS XXXXX	MNT/97/2019	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala	
4		XXXX VS XXXXX	HMA/768/2019	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala	
5		XXXX VS XXXXX	DMC/1/2020	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala	
6		XXXX VS XXXXX	EXE/401/2020	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala	
7		XXXX VS XXXXX	MNT/213/2020	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala	
8		XXXX VS XXXXX	MNT/185/2020	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala	
9		XXXX VS XXXXX	MNT/76/2020	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala	

Ms Sangeeta Rai Sachdev

10	XXXX VS XXXXX	HMA/560/2020	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala
11	XXXX VS XXXXX	HMA/561/2020	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala
12	XXXX VS XXXXX	MNT/115/2020	Ms. Sangeeta Rai Sachdev, Addl. District & Sessions Judge, Addl. Principal Judge (Family Court), Ambala

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1	Shri Sundeep Singh, Learned Addl. District & Sessions Judge, Ambala	Paramjeet Kaur etc. vs. Sunil Kumar etc.	MACP/160/2019	Shri Kamal Kant, Motor Accident Claims Tribunal, Ambala	https://teams.microsoft.com/dl/launcher/launcher.html?type=meetup-join&deeplinkId=c85a5bce-76ad-49c3-a67a-f73d601974e7&directDl=true&msLaunch=true&enableMobilePage=true&url=%2F_%23%2F1%2Fmeetup-join%2F19%3Ameeting_M2E4NDg5NDAtN2U1Zi00MzJmLWI3YTktNDM0ZTk1Njg3ZjA5@thread.v%2F0%3Fcontext%3D%257b%2522Tid%2522%253a%252206e5d3e0-4605-41e1-8ce5-cfdb2507eed2%2522%252c%2522Oid%2522%253a%2522a1b2e13a-785c-4952-aa4d-d3260a0e6885%2522%257d%26anon%3Dtrue&suppressPrompt=true
2	Ms. Bindu Jain, Advocate-Member	Raj Rani etc. vs. Sunil Kumar etc.	MACP-161/2019	Shri Kamal Kant, Motor Accident Claims Tribunal, Ambala	
3		LACHHMI DEVI ETC. vs. RAVI KUMAR ETC.	MACP-255/2019	Shri Kamal Kant, Motor Accident Claims Tribunal, Ambala	
4		YASHODHA VS PHOOL CHAND ETC.	MACP-319/2019	Shri Kamal Kant, Motor Accident Claims Tribunal, Ambala	
5		MANISH VS YOGINDER	MACP/372/2019	Shri Sundeep Singh, Motor Accident Claims Tribunal, Ambala	
6		Ashok Vs Rajbir	MACP/58/2019	Shri Sundeep Singh, Motor Accident Claims Tribunal, Ambala	
7		Naresh Kumar Vs. Jagdish Singh	MACP/399/19	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
8		Kulvinder Kaur Vs. Ranjit Singh	MACP/168/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
9		Avtar Singh Vs. Sudhir	MACP/125/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
10		Jaswinder Kaur Vs. Ravinder Singh	MACP/210/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
11		MONIKA VS. SUNITA	MACP/261/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	

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1	Shri Rohit Watts, Learned Addl. District & Sessions Judge, Ambala	Mukhtiar Singh etc. Vs. Farukh etc.	MACP-85/2018	Shri Kamal Kant, Motor Accident Claims Tribunal, Ambala	https://teams.microsoft.com/dl/launcher/launcher.html?type=meetup-join&deeplinkId=d827a047-7d04-4860-88c5-f516f2b194fe&directDl=true&msLaunch=true&enableMobilePage=true&url=%2F_%23%2F1%2Fmeetup-join%2F19%3Ameeting_YTk5YmJiNzYtOTk4OC00NzBiLWI-wYmQtZTAxYzQ3MzA4ZDR-j@thread.v%2F0%3Fcontext%3D%257b%2522Tid%2522%253a%252206e5d3e0-4605-41e1-8ce5-cfdb2507eed2%2522%252c%2522Oid%2522%253a%252267b8208e-0c4f-4166-8163-c1c9475825c6%2522%257d%26anon%3Dtrue&suppressPrompt=true
2	Shri Manu Rastogi, Advocate-Member	Rajwinder Kaur etc. Vs. Farukh etc.	MACP-86/2018	Shri Kamal Kant, Motor Accident Claims Tribunal, Ambala	
3		Mukhtiar Singh etc. Vs. Farukh etc.	MACP-87/2018	Shri Kamal Kant, Motor Accident Claims Tribunal, Ambala	
4		Gurpreet Vs Manoj	MACP/201/2018	Shri Sundeep Singh, Motor Accident Claims Tribunal, Ambala	
5		GAURAV VS BALRAM	MACP/317/2019	Shri Sundeep Singh, Motor Accident Claims Tribunal, Ambala	
6		GURVINDER VS SUNIL	MACP/354/2017	Shri Sundeep Singh, Motor Accident Claims Tribunal, Ambala	
7		DHARAM KAUR Vs. BALDEEP	MACP/163/19	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
8		DALJIT SINGH VS. YASHIN ALI	MACP/447/2018	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
9		MANJEET KAUR VS. YASHIN ALI	MACP/448/2018	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
10		JASPAL KAUR VS. YASHIN ALI	MACP/449/2018	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
11		Veena Vs. Rajesh	MACP/142/2017	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	
12		RAHUL VS. SUKHWINDER	MACP/272/18	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala	

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13	Aftab Vs. Suresh Pal	MACP/186/19	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
14	TARA DEVI VS. AYOOB KHAN	MACP/165/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
15	TARA DEVI VS. AYOOB KHAN	MACP/169/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
16	TARA DEVI VS. AYOOB KHAN	MACP/167/2019	Shri Krishan Kant, Motor Accident Claims Tribunal, Ambala
17	SHEELA VS MANISH	MACP/272/2019	Shri Rohit Watts, Motor Accident Claims Tribunal, Ambala
18	SAMO DEVI VS VAKIL	MACP/147/2019	Shri Rohit Watts, Motor Accident Claims Tribunal, Ambala
19	MUNI LAL VS VAKIL	MACP/148/2019	Shri Rohit Watts, Motor Accident Claims Tribunal, Ambala

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1	Shri Amberdeep Singh, Learned Chief Judicial Magistrate, Ambala	STATE VS VASIM ETC	CHA/169/2020	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala	https://teams.microsoft.com/dl/launcher/launcher.html?type=meetup-join&deeplinkId=4bf0e7bf-d105-4c30-aaf-feedda8f1dae&directDl=true&msLaunch=true&enableMobilePage=true&url=%2F_%23%2F1%2Fmeetup-join%2F19%3Ameeting_MjI1NDIIODatMTJiMy00MjM4LWExMzctZmM1MzViNGJhY-jE4@thread.v2%2F0%3Fcontext%3D%257b%2522Tid%2522%253a%252206e5d3e0-4605-41e1-8ce5-cfdb2507eed2%2522%252c%2522Oid%2522%253a%25225db68629-9e3f-4627-beeb-3e79e6063e7f%2522%257d%26anon%3Dtrue&suppressPrompt=true
2		STATE VS MANPREET ETC	CHA/558/19	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala	
3	Shri Kamal Dhiman, Advocate-Member	STATE VS. VIKRAM	Chi/1130/16	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala	
4		STATE VS SUKHWINDER ETC	CHI/1464/17	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala	
5		STATE VS NAVTEJ SINGH	CHI/1615/18	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala	
6		M/S PEE PEE VS. M/S RAKESH POULTRY	CS/1437/2016	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala	
7		STATE BANK OF INDIA VS. VIKAS	CS/2360/2017	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala	
8		SARAV HARYANA G. BANK VS. SOM NATH	CS/2470/2017	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala	
9		CORPORATION BANK VS ARUN KUMAR	CS/105/2018	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala	
10		STATE BANK OF INDIA VS GULAB SINGH	CS/501/2018	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala	

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11	UNION BANK OF INDIA VS. BALJINDER SINGH	CS/983/2018	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala
12	UNION BANK OF INDIA VS. SUNITA	CS/989/2018	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala
13	ICICI BANK VS. MAHINDER SINGH	CS/1000/2019	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala
14	UNION BANK OF INDIA VS RAJAT MITTAL	CS/1387/2019	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala
15	SBI Vs SHAKUNTALA	CS/1414/2019	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala
16	SBI VS RANVIR SINGH	CS/53/2017	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
17	SARWA HARYANA VS RAN SINGH	CS/1400/2017	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
18	SBI VS JARNAIL SINGH	CS/1227/2017	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
19	SBI VS DESRAJ	CS/1220/2017	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
20	SBI VS JASWINDER	CS/2221/2017	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
21	SBI VS M/S ARSH ENTER	CS/455/2018	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
22	SBI VS BALBIR SINGH	CS/278/2018	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
23	PUNJAB NATIONAL BANK VS GURNAM SINGH	CS/943/2018	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
24	PNB VS TARA CHAND	CS/1782/2016	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala

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25	PNB VS AJAIB SINGH	CS/1841/2016	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
26	VINOD KUMAR VS HSIIDC	CS/986/2020	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
27	ICICI BANK VS SHEKHAR	CS/850/2017	Shri Amberdeep Singh, Addl. Civil Judge (Senior Division), Ambala
28	AJAIB KAUR Vs. KULBIR SINGH	CS/270/2015	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
29	SANJAY CHOUDHARY Vs. RAMESH KUMAR	CS/400/2015	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
30	STATE BANK OF INDIA Vs. SOHAN LAL	CS/735/2016	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
31	RAM RATTAN Vs. KRISHAN LAL	CS/1294/2016	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
32	SURINDER KUMAR MALHOTRA Vs. SHREE RANI SATI GROUP	CS/1788/2016	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
33	PARAMJIT SINGH Vs. MANPREET SINGH	CS/489/2015	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
34	ULTRA TECH CEMENT LIMITED Vs. JAGGI CONSTRUCTION PVT. LIMITED	CS/1797/2015	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
35	M/S GURDEV TRADING THROUGH ITS SIGNATORY SH. RITESH GOEL Vs. NARINDER SINGH	CS/2083/2017	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
36	UNION BANK OF INDIA Vs. SUDHIR KUMAR	CS/584/2018	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
37	BANK OF INDIA Vs. ASHWANI KUMAR	CS/639/2016	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala

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38	RAJEEV SAREEN Vs. M/S EVER GREEN ENGINEERING COMPANY	CS/1485/2016	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
39	BHAG SINGH Vs. M/S JUCO EXPORTS PVT LTD	CS/660/2020	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
40	USHA Vs. BHIM SINGH	CS/1612/2018	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
41	JASPREETVS VAIBHAV	DV ACT/190/2018	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
42	SAROJ RANI VS HARJINDER	DV/128/2016	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
43	MONIKA VS SAURABH BHALA	DV/41/2019	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala
44	NEHA Vs. RAMJI SHUKLA	DV ACT/82/2015	Ms. Yachna, Addl. Civil Judge (Senior Division), Ambala

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1	Shri Vinod Kumar Learned Judicial Magistrate Ist Class, Ambala	PNB Vs M/s Ambika	CS/300/19	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala	https://teams.microsoft.com/dl/launcher/launcher.html?type=meetup-join&deeplinkId=a733e88d-c54f-44ee-a08a-f35b679d0023&directDl=true&msLaunch=true&enableMobilePage=true&url=%2F_%23%2F1%2Fmeetup-join%2F19%3Ameeting_YzgzZDk0Y2EtM2JmYy00ODUyLT-g3NTetNGJiZmU1OTkwMTh-h@thread.v2%2F0%3Fcontext%3D%257b%2522Tid%2522%253a%252206e5d3e0-4605-41e1-8ce5-cfdb2507eed2%2522%252c%2522Oid%2522%253a%252247336076-07bc-4623-9714-b130dacbb22c%2522%257d%26anon%3Dtrue&suppressPrompt=true
2		PNB Vs. Sadhu Singh	CS/1447/18	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala	
3	Shri Lalit Sharma, Advocate-Member	IDBI BANK LTD Vs. Raj Rani	CS/272/19	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala	
4		PNB Vs. Gurmeet Singh	CS/268/19	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala	
5		AMARJEET SINGH Vs. Prem Parkash	CS/589/19	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala	
6		SBI Vs. Balbir Kaur	CS/888/19	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala	
7		SBI Vs. Sudesh Kumar	CS/1660/18	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala	
8		ALLAHABAD BANK Vs Rishi Vaish etc	CS//898/19	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala	
9		SBI Vs. Ranvir Singh	CS/139/18	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala	
10		SBI Vs. M/s NeelKanth Prop.	CS/410/2017	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala	
11		Gurmeet Kaur Vs Darshan Lal & Ors.	DV/79/2017	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala	
12		M/s Process Industries Vs Dean Govt. Medical & Others	CS/312/2020	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala	
13		Anjani Gupta Vs. Vishal Gupta	DV/89/2018	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala	

14	Shelly Gupta Vs Shiv Kumar & Ors	DV/66/2019	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
15	STATE BANK OF INDIA Vs. AKAMBER KUMAR	CS/90/2017	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
16	STATE BANK OF PATIALA Vs. M/S AGGARWAL IRON AND CEMENT STORE	CS/467/2017	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
17	CANARA BANK THROUGH SH. S.S. SURI, SR. BRANCH MANAGER Vs. M/S INDO PET MEDICARE THROUGH ITS PROP. AUTH SIGN. SMT. RENU JUNEJA	CS/548/2017	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
18	ICICI BANK Vs. RAJESH KUMAR	CS/834/2017	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
19	SARVA HARYANA GRAMIN BANK Vs. SOHAN LAL	CS/1845/2018	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
20	SARVA HARYANA GRAMIN BANK Vs. NARESH PAL	CS/1848/2018	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
21	SARVA HARYANA GRAMIN BANK Vs. AMANDEEP SINGH	CS/1583/2018	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
22	ALLAHABAD BANK Vs. VISHAL CHANDER	CS/1698/2018	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
23	ICICI BANK Vs. YASHWANTI	CS/1155/2018	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
24	STATE BANK OF INDIA Vs. GURNAM SINGH	CS/1835/2018	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala
25	ICICI BANK LIMITED Vs. SEEMA SHARMA	CS/413/2019	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala

26	Rajeev Vs Sanjeev	CS/1546/2018	Ms. Nidhi Beniwal, Civil Judge (Junior Division), Ambala
27	Nirmal Vs Hakam	CS/585/2018	Ms. Nidhi Beniwal, Civil Judge (Junior Division), Ambala
28	Kewal Vs Ashok	CS/211/2017	Ms. Nidhi Beniwal, Civil Judge (Junior Division), Ambala
29	Balbir Vs Prem	CS/1047/2019	Ms. Nidhi Beniwal, Civil Judge (Junior Division), Ambala
30	Ashu Vs Navneet	CS/1201/2016	Ms. Nidhi Beniwal, Civil Judge (Junior Division), Ambala
31	Gian Chand Vs Satpal	CS/1506/2015	Ms. Nidhi Beniwal, Civil Judge (Junior Division), Ambala
32	Charanjit Vs The Ambala	Cs/1322/2018	Ms. Nidhi Beniwal, Civil Judge (Junior Division), Ambala
33	Harjeet Vs Darbara	Cs/446/2018	Ms. Nidhi Beniwal, Civil Judge (Junior Division), Ambala
34	Sudhir Vs Ravinder	CS/282/2017	Ms. Nidhi Beniwal, Civil Judge (Junior Division), Ambala
35	Lal Singh V/S Labh Singh	CS/800/2018	Ms. Nidhi Beniwal, Civil Judge (Junior Division), Ambala

Sr. No.	Name of the Bench	Case Title	Case Number	Original Court to which case belongs	Link for Joining E- Lok Adalat
1	Ms. Anita Rani, Learned Judicial Magistrate Ist Class, Ambala	HDFC BANK Vs. RAVINDER	COMA/1150/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	https://teams.microsoft.com/dl/launcher/launcher.html?type=meetup-join&deeplinkId=e3d5c5f6-a695-4dbe-8896-aaeaf8c648a&directDl=true&msLaunch=true&enableMobilePage=true&url=%2F_%23%2F1%2Fmeetup-join%2F19%3Ameeting_N2JiMGQxM2EtZTQyMS00NzA2LT-gyZmYtOTI3NWl2MzQwM-TY4@thread.v2%2F0%3Fcontext%3D%257b%2522Tid%2522%253a%252206e5d3e0-4605-41e1-8ce5-cfdb2507eed2%2522%252c%2522Oid%2522%253a%252213480279-6066-43ac-afdb-3fe1374428fd%2522%257d%26anon%3Dtrue&suppressPrompt=true
2		HDFC BANK Vs. AMARENDER	COMA/1408/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
3	Ms. Upma Bhalla, Advocate-Member	HDFC BANK Vs. NARESH	COMA/3669/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
4		HDFC BANK Vs. VIJAY	COMA/3653/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
5		HDFC BANK Vs. MOHIT	COMA/3663/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
6		HDFC BANK Vs. PARVEEN	COMA/3657/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
7		HDFC BANK Vs. ROHIT	COMA/3659/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
8		HDFC BANK Vs. MANDEEP	COMA/3654/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
9		HDFC BANK Vs. SHIV CHARAN	COMA/973/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
10		HDFC BANK Vs. DARSHAN	COMA/961/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
11		HDFC BANK Vs. JASBIR	COMA/1311/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
12		HDFC BANK Vs. HADIL	COMA/1308/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	
13		HDFC BANK Vs. SARJEET	COMA/1901/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala	

14	HDFC BANK Vs. MONU	COMA/2150/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
15	HDFC BANK Vs. NARESH	COMA/2156/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
16	HDFC BANK Vs. RAJINDER	COMA/1183/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
17	HDFC BANK Vs. KHUSHI RAM	COMA/1180/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
18	HDFC BANK Vs. SONU	COMA/895/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
19	HDFC BANK Vs. MOHIT	COMA/901/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
20	HDFC BANK Vs. SUNDER	COMA/905/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
21	HDFC BANK Vs. RANBIR	COMA/3679/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
22	HDFC BANK Vs. ROHTASH	COMA/3680/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
23	HDFC BANK Vs. GULZAR	COMA/4057/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
24	HDFC BANK Vs. PADAM	COMA/1883/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
25	HDFC BANK Vs. SHER SINGH	COMA/1875/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
26	HDFC BANK Vs. MEHAE	COMA/1944/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
27	HDFC BANK Vs. SACHIN	COMA/1930/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
28	HDFC BANK Vs. PADAM	COMA/330/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
29	HDFC BANK Vs. NAND KISHOR	COMA/944/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala

30	HDFC BANK Vs. VIKRAM	COMA/668/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
31	HDFC BANK Vs. MANJEET	COMA/1481/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
32	HDFC BANK Vs. SAHIL	COMA/1534/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
33	HDFC BANK Vs. HARPREET	COMA/704/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
34	HDFC BANK Vs. NAFE SINGH	COMA/1406/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
35	HDFC BANK Vs. SURINDER	COMA/1707/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
36	HDFC BANK Vs. RAJINDER	COMA/1018/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
37	HDFC BANK Vs. SHEKHAR	COMA/1020/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
38	HDFC BANK Vs. VISHWAMITTER	COMA/3334/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
39	HDFC BANK Vs. ISLAAM	COMA/1983/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
40	HDFC BANK Vs. VEENIT	COMA/3330/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
41	HDFC BANK Vs. DHARMINDER	COMA/3327/2019	Sh. Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala
42	ICICI Bank Ltd. Vs. Shri Bhagwan	Coma/983/2018	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
43	ICICI Bank Ltd. Vs. Sonu	Coma/1788/2018	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
44	ICICI Bank Ltd. Vs. Sandeep	COMA/2317/2018	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
45	ICICI Bank Ltd. Vs. Ramesh Kumar	COMA/1791/2018	Ms. Anita Rani, Civil Judge (Junior Division), Ambala

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46	ICICI Bank Ltd. Vs. Daud	COMA/715/2020	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
47	ICICI Bank Ltd. Vs. Manish Kumar	COMA/714/2020	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
48	ICICI Bank Ltd. Vs. Jaiveer Singh	Coma/452/2020	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
49	ICICI Bank Ltd. Vs. Sumeet Kumar	Coma/342/2018	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
50	ICICI Bank Ltd. Vs. Neeraj Kumar	Coma/2487/2017	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
51	ICICI Bank Ltd. Vs. Ashok Kumar	Coma/2555/2018	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
52	HDFC BANK Vs. SUMIT RANA	COMA/421/2020	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
53	HDFC BANK Vs. SAMER SINGH	COMA/431/2020	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
54	HDFC BANK Vs. ANIL KUMAR	COMA/626/2020	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
55	HDFC BANK Vs. MAST RAM	COMA/813/2020	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
56	HDFC BANK Vs. SOHAN LAL	COMA/819/2020	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
57	HDFC BANK Vs. AMIT AGGARWAL	COMA/852/2020	Ms. Anita Rani, Civil Judge (Junior Division), Ambala
58	Birbal Singh Vs. Lakhwinder Singh	COMA/718/2018	Ms. Anita Rani, Civil Judge (Junior Division), Ambala

Sr. No.	Name of the Bench	Case Title	Case Number	Original Court to which case belongs	Link for Joining E- Lok Adalat
1	Ms. Rekha, Learned Judicial Magistrate Ist Class, Ambala Shri Sanjeev Kumar Jolly, Advocate-Member	BALJINDER VS. SOMNATH	NACT/36/2016	Ms Rekha SDJM Naraingarh	https://teams.microsoft.com/dl/launcher/launcher.html?type=meetup-join&deeplinkId=e3d5c5f6-a695-4dbe-8896-aaeaaf8c648a&directDl=true&msLaunch=true&enableMobilePage=true&url=%2F_%23%2F1%2Fmeetup-join%2F19%3Ameeting_N2JiMGQxM2EtZTQyMS00NzA2LT-gyZmYtOTI3NWl2MzQwM-TY4@thread.v2%2F0%3Fcontext%3D%257b%2522Tid%2522%253a%252206e5d3e0-4605-41e1-8ce5-cfdb2507eed2%2522%252c%2522Oid%2522%253a%252213480279-6066-43ac-afdb-3fe1374428fd%2522%257d%26anon%3Dtrue&suppressPrompt=true
2		ANKIT VS AMAN PREET	NACT/219/2019	Ms Rekha SDJM Naraingarh	
3		ANKIT VS SAGAR	NACT/215/2018	Ms Rekha SDJM Naraingarh	
4		KAWAL PREET VS. GURVINDER SINGH	NACT/03/2020	Ms Rekha SDJM Naraingarh	
5		VIRENDER VS VIKAS SAINI	NACT/134/2018	Ms Rekha SDJM Naraingarh	
6		UCO BANK VS. SANJAY AGGARWAL	NACT/255/2019	Ms Rekha SDJM Naraingarh	
7		BANK OF BARODA VS. AMAN PAL SINGH & ORS.	CS/385/2019	Ms Rekha ACJSD Naraingarh	
8		ABHAY SAINI VS. RAJAN	CS/377/2017	Ms Rekha ACJSD Naraingarh	
9		SBI VS. MAMTA RANI & ORS.	CS/05/2019	Ms Rekha ACJSD Naraingarh	
10		IDBI BANK VS. GURJEET KAUR & ORS.	CS/481/2018	Ms Rekha ACJSD Naraingarh	
11		RAJINDER KUMAR VS. USHA RANI & ORS.	CS/423/2018	Ms Rekha ACJSD Naraingarh	
12		SBI VS. KARAM CHAND	CS/587/2017	Ms Rekha ACJSD Naraingarh	
13		SBI VS. IQBAL SINGH	CS/568/2019	Ms Rekha ACJSD Naraingarh	
14		SBI VS. KADAM SINGH	CS/24/2018	Ms Rekha ACJSD Naraingarh	
15		CANARA BANK VS. SATPAL	CS/255/2018	Ms Rekha ACJSD Naraingarh	
16		RENU BALA Vs. HEENA ARORA	NACT/105/2019	Ms Manmeet Kaur Ghuman JMIC Naraingarh	
17		M/S PRITAMBARA TRADING Vs. JAGPAL SINGH	NACT/126/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh	
18		PUNJAB NATIONAL BANK Vs. BALDEV SINGH	NACT/145/2019	Ms Manmeet Kaur Ghuman JMIC Naraingarh	

19	GURPREET SINGH VS SHIVA SCREENING PLANT	NACT/55/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh
20	STATE BANK OF INDIA Vs. RAM KARAN	NACT/58/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh
21	SHIVA TRADERS Vs. MALKIYAT SINGH	NACT/82/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh
22	RAJ KUMAR V PARAMJEET	COMI/40/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh
23	ANU RANI VS ANUJ	DVACT/01/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh
24	KAJAL @ KAJAL CHAUHAN VS ANUP SINGH CHAUHAN	DVACT/07/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh
25	KAMLESH KUMARI VS BALJEET SINGH	CS/240/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh
26	JOGINDER LAL VS RAJESH KUMAR	CS/265/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh
27	GURTEJ VS UJJAGAR	CS/247/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh
28	ANIL VS SUNITA	CS/183/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh
29	RAJ KUMAR VS SATISH	CS/402/2017	Ms Manmeet Kaur Ghuman JMIC Naraingarh
30	DR. LACHHMAN DASS JUNEJA VS ISHA	CS/359/2020	Ms Manmeet Kaur Ghuman JMIC Naraingarh